

f [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c) A statement is laid on the Table of the Sabha.

Statement

(a) During 1973-74 the price of Modern bread was increased by upto 10 paise per standard loaf of 400 grams each.

(b) The production of different varieties of bread during 1973-74 in terms of lakhs of standard loaves of 400 grams each was as follows :—

(1) White sandwich bread	...	721.97
(2) Sweet bread	...	135.98
(3) Milk bread	...	263.31
(4) Fruit bread	...	3.41
(5) Brown bread	...	0.55
(6) Masala bread	...	0.64
(7) Buns	...	14.17

(c) Modern Bakeries (India) Ltd. have made a total profit of Rs. 77.24 lakhs during this period (subject to audit).]

Demolition of unauthorised colonies in Delhi

*763. SHRI SCATO SWU
: SHRI I. T. SINGH
:

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the names of the colonies which have been enlisted by the Delhi Development Authority for demolition;

(b) whether the residents of these colonies have called on the DDA authorities or the Minister in deputation and whether any assurances against demolition have been given to them; and

(c) if so, what are the details thereof?

tf_] English translation.

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) : (a) No such list has been prepared by the D.D.A.

(b) and (c) A deputation on behalf of the residents of unauthorised colonies had met the officials of the Delhi Development Authority, but no assurance was given to the former.

कृषि भूमि की अधिकतम सीमा के संबंध में विधान :

*764. श्री कल्प नाथ :

श्री जगदीश जोशी :

श्री गुणानन्द ठाकुर :

श्री कमलनाथ झा :

श्री नत्थी सिंह :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि उन राज्यों के नाम क्या हैं जिन्होंने कृषि भूमि की अधिकतम सीमा के निर्धारण के सम्बन्ध में विधान अधिनियमित किया है; और ऐसा विधान किस-किस तारीख से अधिनियमित किया गया है ?

/[Legislation regarding ceiling on agricultural land

*764. SHRI KALP NATH :

SHRI JAGDISH PARSAD MATHUR :

SHRI GUNANAND THAKUR:

SHRI KAMAL NATH JHA

SHRI NATHI SINGH :

Will the Minister of AGRICULTURE be pleased to state the names of the States which have enacted legislation in regard to the fixation of ceiling on agricultural land together with the dates of the enactments ?]

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पो. शिन्दे) : एक विवरण-पत्र सभा पटल पर रख दिया गया है ।

विवरण

क्रम सं०	राज्य का नाम	अधिनियम का नाम	अधिनियम बनाने की तारीख
1.	आन्ध्र प्रदेश	आन्ध्र प्रदेश भूमि सुधार (कृषि जोतों की अधिकतम सीमा) अधिनियम, 1972	1-1-1973
2.	असम	असम का भूमि जोतों पर अधिकतम सीमा निर्धारण (संशोधन) अधिनियम, 1972	10-10-1972
3.	बिहार	बिहार भूमि सुधार (अधिकतम क्षेत्र का निर्धारण तथा फालतू भूमि का अधिग्रहण) अधिनियम, 1972	6-1-1973
4.	गुजरात	गुजरात कृषि भूमि सम्बन्धी अधिकतम सीमा (संशोधन) अधिनियम, 1972	23-2-1974
5.	हरियाणा	हरियाणा भूमि जोत सम्बन्धी अधिकतम सीमा अधिनियम, 1972	22-12-1972
6.	हिमाचल प्रदेश	हिमाचल प्रदेश भूमि जोत सम्बन्धी अधिकतम सीमा अधिनियम, 1972	10-7-1973
7.	जम्मू और काश्मीर	जम्मू और काश्मीर भूमि सुधार अधिनियम, 1972	27-11-1972
8.	कर्नाटक	कर्नाटक भूमि सुधार (संशोधन) अधिनियम, 1973	23-2-1974
9.	केरल	केरल भूमि सुधार (संशोधन) अधिनियम, 1969	16-12-1969
10.	मध्य प्रदेश	मध्य प्रदेश भूमि जोत सम्बन्धी अधिकतम सीमा (संशोधन) अधिनियम, 1972	8-12-1972
11.	उड़ीसा	उड़ीसा भूमि सुधार (संशोधन) अधिनियम, 1973	28-9-1973
12.	पंजाब	पंजाब भूमि सुधार अधिनियम, 1972	24-3-1973
13.	राजस्थान	राजस्थान का कृषि जोतों की अधिकतम सीमा लागू करने विषयक अधिनियम, 1973	28-3-1973
14.	तमिलनाडु	तमिलनाडु भूमि सुधार (भूमि पर अधिकतम सीमा निर्धारण) (संशोधन) अधिनियम, 1970	20-6-1970
15.	त्रिपुरा	त्रिपुरा भू-राजस्व तथा भूमि सुधार (द्वितीय संशोधन) अधिनियम, 1974	30-4-1974
16.	उत्तर प्रदेश	उत्तर प्रदेश का भूमि की जोतों पर अधिकतम सीमा लगाने सम्बन्धी (संशोधन) अधिनियम, 1972	5-6-1973
17.	पश्चिम बंगाल	पश्चिम बंगाल भूमि सुधार (संशोधन) अधिनियम, 1972	4-5-1972

इन तारीखों को इन राज्यों के राज्यपालों ने विधेयकों की स्वीकृति दी थी।

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Statement

Sl. No.	Name of the State	Name of the Act	Date of enactment
1.	Andhra Pradesh	The Andhra Pradesh Land Reforms (Ceiling on Agricultural Holdings) Act, 1972.	1-1-1973
2.	Assam	**The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 1972.	10-10-1972
3.	Bihar	The Bihar Land Reforms (Fixation of Ceiling Area and Acquisition of Surplus Land) (Amendment) Act, 1972.	6-1-1973
4.	Gujarat	The Gujarat Agricultural Land Ceiling (Amendment) Act, 1972.	23-2-1974
5.	Haryana	The Haryana Ceiling on Land Holdings Act, 1972.	22-12-1972
6.	Himachal Pradesh	The Himachal Pradesh Ceiling on Land Holdings Act, 1972.	10-7-1973
7.	Jammu & Kashmir	*The Jammu & Kashmir Agrarian Reforms Act, 1972.	27-11-1972
8.	Karnataka	The Karnataka Land Reforms (Amendment) Act, 1973.	23-2-1974
9.	Kerala	The Kerala Land Reforms (Amendment) Act, 1969.	16-12-1969
10.	Madhya Pradesh	The Madhya Pradesh Ceiling on Land Holdings (Amendment) Act, 1972.	8-12-1972
11.	Orissa	The Orissa Land Reforms (Amendment) Act, 1973.	28-9-1973
12.	Punjab	The Punjab Land Reforms Act, 1972	24-3-1973
13.	Rajasthan	The Rajasthan Imposition of Ceiling on Agricultural Holdings Act, 1973.	28-3-1973
14.	Tamil Nadu	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) (Amendment) Act, 1970.	20-6-1970
15.	Tripura	The Tripura Land Revenue and Land Reforms (Second Amendment) Act, 1974.	30-4-1974
16.	Uttar Pradesh	The Uttar Pradesh Imposition of Ceiling of Land Holdings (Amendment) Act, 1972.	5-6-1973
17.	West Bengal	The West Bengal Land Reforms (Amendment) Act, 1972.	4-5-1972

* [] English translation.

**[Refers to the dates on which the Bills were assented to by the State Governors.]